

ANNEXURE

Amendment required in the ILD Licence conditions

Clause No.	Existing Clause	Amended Clause
2.2 (a)	<p>The ILD Service is basically a network carriage service (also called Bearer) providing International connectivity to the Network operated by foreign carriers. The ILD service provider is permitted full flexibility to offer all types of bearer services from an integrated platform. ILD service providers will provide bearer services so that end-to-end tele-services such as voice, data, fax, video and multi-media etc. can be provided by Access Providers to the customers. Except “Global Mobile Personal Communication Service (GMPCS) including through INMARSAT” for which a separate licence is required, other listed services at Appendix are permitted to the LICENSEE. ILD service providers are permitted to offer international bandwidth on lease to other operators. ILD service provider shall not access the subscribers directly (except for Leased Circuits/CUG) which should be through NLD service provider or Access Provider. Resellers are not permitted.</p>	<p>The ILD Service is basically a network carriage service (also called Bearer) providing International connectivity to the Network operated by foreign carriers. The ILD service provider is permitted full flexibility to offer all types of bearer services from an integrated platform. ILD service providers will provide bearer services so that end-to-end tele-services such as voice, data, fax, video and multi-media etc. can be provided by Access Providers to the customers. Except “Global Mobile Personal Communication Service (GMPCS) including through INMARSAT” for which a separate licence is required, other listed services at Appendix are permitted to the LICENSEE. ILD service providers are permitted to offer international bandwidth on lease to other operators. Resellers are not permitted unless the licence is granted to them to act as such. The ILD service providers are permitted to offer international bandwidth on lease to Resellers who are issued licence as to act as such. ILD service provider shall not access the subscribers directly (except for Leased Circuits/CUG) which should be through NLD service provider or Access Provider.</p>

Following definition for Resellers in ILD Licence may be inserted:

“Resale of International Private Leased Circuits (IPLC)” means providing end-to-end IPLC between India and country of destination, taking international bandwidth on lease from any of the licensed ILDOs under Section 4 of the Indian Telegraph Act 1885.

“Reseller” means a telecom service provider who has been granted a licence under Section 4 of the Indian Telegraph Act 1885 for resale of IPLC on retail basis to subscribers.